# 22/200

## **Declaration of Assets and Liabilities**

any		
	I, BRITNANDAN YADAV, son/daughter/wife of LATE SUKHDEO SINGH Y	AI
1984	aged 43 years, belonging to BIHAR LEGISLATIVE ASSEMBLY,	
0/02/22	service and presently working as OFFICE ATTENDANT	
	give herein below the details of the assets (immovable, movable, bank balance, etc.) of	
38/	myself, my spouse and dependants*:	

#### A. Details of movable assets

(Assets in joint name indicating the extent of joint ownership will also have to be given)

Sr. No.	Description	Self	Spouse Name(S)	Dependant-1 Name	Dependant-2 Name	Dependant-3 Etc. Name	
(i)	Cash	10,000 /-	SUNITA	NISHA BHARTI	NEHA .	JYOTI KUMARI'	R
(ii)	Deposits in Banks, Financial Institutions And Non-Banking Financial Companies	10,000 pr as ou 8/2/22 in SBI Biharvidhan Maudal	insbe	The state of the s	2000 fay on 8/2/22 InsBr Line Brown, Goldgans	NiI	1
(iii)	Bonds, Debentures and Shares in companies	ויות	Nil	Nil	NII	Nil	N
(iv)	Other financial institutions, NSS, Postal Savings, LIC Policies, etc	Nil	NII	Nil	Nil	Nil	N
(v)	Motor Vehicles (details of make, etc.)	Heresplendor BR-01, FM 2954	Nil	NI	Nil	Nil	N
(vi)	Jewellery (give details of weight and value)	9012-109 45000/- 47000/-	50H-20 g 90,000/ Silver-50g 5000/- Apro	NII	Nil	Nil	N
(vii)	Other assets, such as values of claims / interests	Nil	Nil	Nil	Nil	Nil	

Note: Value of Bonds / shares / Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

<sup>\*</sup> Dependant here means a person substantially dependent on the income of the employee.

### B. <u>Details of Immovable assets</u>

[Note: Properties in joint ownership indicating the extent of joint ownership will also have to be indicated]

Sr. No.	Description	Self	Spouse Name(S)	Dependant-1 Name	Dependant-2 Name	Dependant-3 Etc. Name	Bep
(i)	Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) -Current market value	Nil	Nil	Nil	Nil	NíI	Ni
(ii)	Non-Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) -Current market value	Nil	Nil	Nil	Nil	N/1	Ni'
(iii)	Buildings (Commercial and residential) Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value	Nil	NII	Nil	Nil	NiI	Nij
(iv)	Houses / Apartments, etc Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value	Nil	Nil	Nil	Nil	NI	Νί
(v)	Others (such as interest in property)	Ances to	Share Ancestra	NII	NII	NII	NI

(2) I give herein below the details of my liabilities / overdues to public financial institutions and government dues:-

[Note: Please give separate details for each item)

Sr. No.	Description	Name & address of Bank / Financial Institutions(s) / Department (s)	Amount outstanding as on
(a)	(i) Loans from Banks	Personal loan, SBI, BVM	150,000/
	(ii) Loans from financial institutions	NII	NII
	(iii) Government Dues: (a) dues to departments dealing with government accommodation	ויא	N'1
	(b) dues to departments dealing with supply of water	N/1	Nil
	(c) dues to departments dealing with supply of electricity	NII	1011

	(d) dues to departments dealing with telephones	Ni	NII
	(e) dues to departments dealing with government transport (including aircraft and helicopters)	N11	10/1
	(f) Other dues, if any	Nil	Nil
(b)	(i) Income Tax including surcharge [Also indicate the assessment year upto which Income Tax Return filed. Give also Permanent Account Number (PAN)]	Ni1 Assessment year-2021-22 Pan-ABCPY 1899 E	NII
	(ii) Wealth Tax [Also indicate the assessment year upto which Wealth Tax return filed.]	1100	Nil
	(iii) Sales Tax [Only in case of proprietary business]	1/101	Nil
	(iv) Property Tax	Nil	Nil

#### C. **Personal Detail**

GPF/CPF/PRAN No.	:-	PTS/BLA-1154
Gender	:-	(M/F)
Date of Birth	:-	14091978 (DD/MM/YYYY)
Class/Group	:-	(A/B/C)
Cadre		Bihar legislative Assembly, Patrag (Full Name e.g. B.A.SBihar Administrative Service, B.S.S Bihar Secretariat Service etc.)
Home District	:-	GOPALGANJ
I hereby d	eclare	that the above details are true to the best of my

knowledge and belief.

Signature Briz Mandam Judav Name of Employee: BRITNANDAN YADAV

Designation: DFACE ATTENDANT

Department: BIHAR LEGISLATIVE ASSEMBLY

Place: MATNA

Date: 09/02/22

Note:

Please sign each page of the declaration. Asset declaration form must be in A4 size white paper with computer typed (single side) in prescribed format.